

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**50. IA 1472/2024 Intervention Petition/65/2023 in C.P.
(IB)/527(MB)2022**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- IA 1472/2024 Bansi Mall Management
Pvt. Ltd. Vs. Vijay Kumar Iyer (Rp of
Future Retail Limited)
IN THE MATTER OF
Bank of India
Vs.
Future Retail Limited**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Ankit Lohia a/w Krishna Baruah appeared for the Applicant,
Counsel, Rahul D. Oak appeared for the Appellant through VC,
Counsel, Rishabh Jaisani a/w Harit Lakhani appeared for the RP and
Counsel, Ruchi Thakur appeared for the Applicant in Intervention
Petition 65 of 2023. By consent of the parties list this matter on
15.04.2024.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

ANKIT

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**